

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.02.2019
In the court of the Registrar
11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 612 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	D Vishnu Vs. G.V Ravikumar Official Liquidator M/s Air Carnival Pvt. Ltd. & Ors.	Brijesh Kumar Singh
2.	I.A. No. 613 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	T Nedumaran Vs. G.V Ravikumar Official Liquidator M/s Air Carnival Pvt. Ltd. & Ors.	Brijesh Kumar Singh
3.	I.A. No. 614 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Lima Rose Vs. M/s Air Carnival Pvt. Ltd. & Ors.	Kamal Mehta
4.	I.A. No. 621 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors.	Mohan Raj A.
5.	I.A. No. 622 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors.	Vikram Singh Arya

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By Order
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Assistant Registrar